

ITEM NO.801

COURT NO.7

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 23299/2018

(Arising out of impugned final judgment and order dated 06-08-2018
in SA No. 44/2017 passed by the High Court of Judicature at Bombay)

RAJENDRA LALITKUMAR AGRAWAL

Petitioner(s)

VERSUS

RATNA ASHOK MURANJAN & ANR.

Respondent(s)

Date : 08-01-2019 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. Vijay Kumar, Adv. (Mentioned by)
Ms. Bharti Tyagi, AOR

For Respondent(s)
Ms. Rashmi Singh, AOR

UPON being mentioned the Court made the following
O R D E R

List the matter on 29th January, 2019.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER